<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 245 OF 2018 & IA NO. 981 OF 2018

Dated: 17th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Corpn. Ltd Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr Respondent(s)

Counsel for the Appellant(s) : Ms. Rimali Batra

Mr. Shruti Awasthi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Ashish Verma Mr. Subir Kumar Ms. Srishti Thukra

Ms. Anika Madhura for R-2

<u>ORDER</u>

Admit.

Issue Notice to the Respondents returnable on 30.10.2018

The learned counsel appearing for the Respondent No. 2 prays for three weeks' time to file the reply .

Submission made by the learned counsel appearing for the Respondent No. 2, as stated above, is placed on record.

The learned counsel appearing for the Respondent No.2 is permitted to file reply on or before 09.10.2018 after serving copy to the learned counsel for the opposite sides. Thereafter, rejoinder, if any, may be filed on or before 30.10.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on <u>30.10.2018</u> as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member
Pr/pk

(Justice N.K. Patil) Judicial Member